

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI RAM NIWAS MIRDHA) (a) The amount of Postal deficit during the last four years prior to bifurcation has been as under:—

1980-81	72.15
1981-82	93.69
1982-83	90.93
1983-84	82.30

(b) Government is planning to reduce the deficit by re-organising the work, streamlining its procedures and resorting to various economy measures without affecting efficiency.

Provision of amenities at industrial plots in Okhla

2192. **SHRI (MOLANA) ASRARUL HAQ**: Will the Minister of INDUSTRY be pleased to state:

(a) whether it is a fact that Industrial plots were allotted in Okhla Functional Industrial Estate for Electronics at Okhla Phase-II by the Directorate of Industries, Delhi about three years back as developed plots;

(b) whether it is also a fact that no street lighting/industrial lighting/roads and sewerage system has been provided in the Estate upto now and by when most of the industries are ready to take off; and

(c) if so, what are the reasons for this inordinate delay and whether any compensation is sought to be provided to the entrepreneurs for this lack of basic amenities to start their projects as they have to suffer monetary losses due to bank interest and otherwise?

THE MINISTER OF STATE IN THE DEPARTMENT OF INDUSTRIAL DEVELOPMENT (SHRI M. ARUNACHALAM) (a) to (c) According to Delhi Administration, in Okhla Functional Industrial Estate for Electronics, the possession of allotted plots was given in November, 1983. Before giving possession, infrastructure such as roads, sewers and water lines had been laid. As for electrification, necessary payment had been made

to D.E.S.U. Building of both the electric sub-stations is ready. Cable laying and street lighting by DESU are being expedited. That Administration has further reported that as per lease deed, the allottees have to construct buildings in two years. But due to some delay in electrification, that Administration is allowing them suitable extension in the period of construction.

Kameng Hydel Project in Arunachal Pradesh

@2192-A. **SHRIMATI OMEM MOY-ONG DEORI**: Will the Minister of ENERGY be pleased to state:

(a) whether it is a fact that the Kameng Hydel Project in Arunachal Pradesh has been sanctioned;

(b) if so, what are the details thereof; and

(c) the time by when the project work will start and is likely to be completed and what expenditure is likely to be incurred thereon?

THE MINISTER OF ENERGY (SHRI VASANT SATHE): (a) No, Sir.

(b) and (c) Do not arise.

12 NOON

Statement regarding escape of prisoners from Tihar Jail, Delhi

MR. CHAIRMAN: I have to inform honourable Members that the Home Minister will be making a statement today at 4 p.m. on the Tihar Jail incident. Therefore, anybody who wants to ask for clarifications can do it at that time.

SHRI SURESH KALMADI (Maharashtra): We must know now itself...

MR. CHAIRMAN: I have told you that the Home Minister is making a statement on the Tihar Jail incident...

@Previously Unstarred Question 1927, transferred from the 14th March, 1986.